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Title : Introduction of Competition (Amendment) Bill, 2006.

THE MINISTER OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA): I beg to move for leave to introduce a Bill to amend the Competition Act, 2002.

MR. SPEAKER : The question is:

"That leave be granted to introduce a Bill to amend the Competition Act, 2002."

The motion was adopted.

SHRI PREM CHAND GUPTA: I introduce** the Bill.

* Published in the Gazette of India, Extraordinary, Part-II Section -2 dated 9.3.2006

** Introduced with the recommendation of the President.

MR. SPEAKER: Now, we come to Matters of Urgent Public Importance after the Question Hour. Shri Girdhari Lal Bhargava.

...(Interruptions)

SHRIMATI KIRAN MAHESHWARI (UDAIPUR): Sir, please allow me to speak. *...(Interruptions)*

MR. SPEAKER: I will definitely give you a chance to speak. Please have patience. I am requesting one of the most senior-most Members, who is very very cooperative. I wish to recognise his co-operation.

Shri Girdhari Lal Bhargava.

